

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3530
ANSWERED ON 17/12/2024**

TEMPORARY FUNDS FOR RURAL DEVELOPMENT PROGRAMME

3530. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government releases a temporary fund for various rural development programmes formulated by the States as per their requirement, if so, the details thereof;**
- (b) whether any funds have been allocated to the States, if so, the criteria for determining the amount of allocation; and**
- (c) whether the Government has formulated any such schemes, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRIKAMLESHPASWAN)**

(a)
**to(c):MinistryofRuralDevelopment(MoRD)releasesfundsundervariousru
raldevelopment schemes/programmes viz., Mahatma Gandhi National
RuralEmploymentGuaranteeScheme(MahatmaGandhiNREGS),Pradhan
MantriAwaasYojana–Gramin(PMAY-
G),PradhanMantriGramSadakYojana(PMGSY),DeendayalAntyodayaYoj
ana–NationalRuralLivelihoodsMission(DAY-
NRLM),DeenDayalUpadhyay–GraminKaushalyaYojana(DDU-
GKY),RuralSelfEmploymentTrainingInstitutes(RSETIs),NationalSocialA
ssistanceProgramme(NSAP)andWatershedDevelopmentComponent(W
DC)ofPradhanMantriKrishiSinchayeeYojana(PMKSY).**

**Release of funds under these schemes/programmes are made to
theStates/UTs based on the schematic framework which is a continuous
process.Funds are released to State Governments under these
schemes/programmestaking into account the balance of funds available
with the States, submission
ofrequisitesdocuments/utilizationcertificateasperschematicrequirements,e
nsuringproperutilizationoffundsalreadyallocatedundertheschemes,ensurin
g strict adherence of the schematic guidelines and assessing the
actualrequirement at the ground level.This Ministry does not release
temporary fundforanyruraldevelopment**

programmeexclusivelyformulatedby anyState.
